

**THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Interlocutory Application No.3375/2019**  
**Un-numbered Company Appeal (AT) (Insolvency) No. \_\_\_/2019**  
**(F.No.24.09.2019/NCLAT/UR/1240**

**In the matter of:**

Bank of Baroda ..... Appellant

Versus

Vijaykumar Iyer  
Liquidator of Bharati Defence  
and Infrastructure Limited & Anr. .... Respondents

Appearance: Mr. Akash Singh, Proxy Counsel for Bar.

**04.11.2019**

Mr. Akash Singh, Proxy Counsel appears and prays for adjournment.

As prayed, list the case on 05.11.2019 before the Registrar Court.

(Peeush Pandey)  
Registrar